

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH, ALLAHABAD.

Allahabad, this the 7th day of August 2003.

QUORUM : HON. MR. JUSTICE R. R. K. TRIVEDI, V. C.
HON. MR. D. R. TIWARI, A.M.

O. A. No. 877 of 2003

P. C. Chacko, aged about 48 years S/O Shri C.D. Easaw R/O Railway Qr. No. C/1025, Over Bridge Road, Railway Colony, Jhansi.....

..... Applicant.

Counsel for applicant : Sri R.K. Nigam.

Versus

1. Union of India through General Manager, North Central Railway, Allahabad.
2. Dy. Chief Engineer (Track Machine), Divl. Railway Manager's Office, North Central Railway, Jhansi.

..... Respondents.

Counsel for respondents : Sri K.P. Sing-h.

ORDER (ORAL)

BY HON. MR. JUSTICE R. R. K. TRIVEDI, V. C.

By this O.A. filed under section 19 of A.T. Act, 1985, applicant has prayed for a direction to respondents to consider and promote the applicant in the skilled artisan category as per the ACP scheme and also give him the benefit of further promotion with consequential benefits.

2. The case of the applicant is that he was appointed as Khalasi on 21.5.81 in the pay scale of Rs.196-232. Thereafter the applicant was asked to work as Watchman and since 1981 he is working on the same post without any promotion. Even after the enforcement of the ACP Scheme, applicant has not been granted any benefit. For this purpose, applicant has filed a representation dated 16.9.02 (Annexure-4) but no orders have been passed.

3. Considering the facts and circumstances, in our

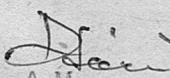


: 2 :

ends of justice will be better served if the applicant is given liberty to file a fresh representation before the Respondent No. 2 claiming promotion or benefit of the ACP scheme and the representation if so filed may be decided expeditiously by a reasoned and speaking order.

4. The O.A. is disposed of finally with the liberty to applicant to file a representation within two weeks. ^{and decided} ~~within two months~~
The representation so filed will be considered by the Respondent No. 2, Dy. Chief Engineer (Track Machine), Divl. Railway Manager office, Jhansi within three months from the date of receipt of a copy of this order, by a reasoned and speaking order.

No order as to costs.


A.M.


V. C.

Asthana/